

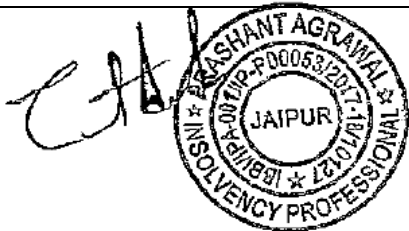
**FORM A**

**PUBLIC ANNOUNCEMENT**

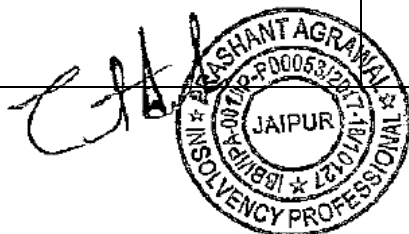
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
KHANDELWAL BUILDCON PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1	Name of corporate debtor	Khandelwal Buildcon Private Limited
2	Date of incorporation of corporate debtor	01/12/2006
3	Authority under which corporate debtor is incorporated / registered	RoC – Jaipur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201RJ2006PTC023403
5	Address of the registered office and principal office (if any) of corporate debtor	171, Officer Campus Ext., Sirsi Road, Near Sanskar School, Jaipur RJ 302021 IN
6	Insolvency commencement date in respect of corporate debtor	01-06-2023
7	Estimated date of closure of insolvency resolution process	28-11-2023
8	Name and registration number of the insolvency professional acting as interim resolution professional	Prashant Agrawal, <b>Reg No. IBBI/IPA-001/IP-P00053/2017-18/10127</b>
9	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> F-106, First Floor, Sumer Complex, Gautam Marg, C-Scheme, Jaipur - 302001, Rajasthan <b>Mail ID:</b> ippagrawal@gmail.com



10	Address and e-mail to be used for correspondence with the interim resolution professional	<p><b>Address:</b> F-106, First Floor, Sumer Complex, Gautam Marg, C-Scheme, Jaipur - 302001, Rajasthan</p> <p><b>Mail ID:</b> kbpl.cirp@gmail.com / ippagrawal@gmail.com</p>
11	Last date for submission of claims	June 15, 2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	<p>Name the class(es)</p> <p>1. Home Buyers, if any.</p>
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<p><b>1. Ms. Pratibha Khandelwal</b></p> <p><b>IBBI Reg no:</b> IBBI/IPA-002/IP-N00031/2016-2017/10068</p> <p><b>Address:</b> T 5/1001, Rangoli Greens, Maharana Pratap Marg, Panchyawala, Vaishali Nagar, Jaipur - 302021</p> <p><b>Email ID:</b> <a href="mailto:cspratibhak@gmail.com">cspratibhak@gmail.com</a></p> <p><b>2. Ms. Anubha Singh</b></p> <p><b>IBBI Reg no:</b> IBBI/IPA-001/IP-P-02784/2022-2023/14260</p> <p><b>Address:</b> Plot No 6, Janakpuri II Ext. Imli Phatak, Jaipur – 302015 Rajasthan</p> <p><b>Email ID:</b> <a href="mailto:anubha.singh5@gmail.com">anubha.singh5@gmail.com</a></p> <p><b>3. Mr. Sunil Kumar</b></p> <p><b>IBBI Reg no:</b> IBBI/IPA-001/IP-P-02607/2021-2022/14018</p> <p><b>Address:</b> 4/46, KCC Nagar Ajmer Road, Hanuman Mandir, Near Sector 4 Park, Jaipur – 302021 Rajasthan</p> <p><b>Email ID:</b> <a href="mailto:sunilca84@gmail.com">sunilca84@gmail.com</a></p>



14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (a) Over the IBBI Portal > IP Corner
----	---	--

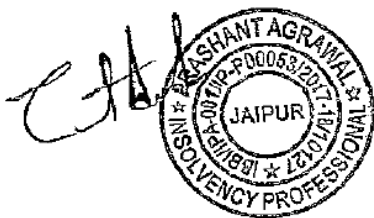
Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the **Khandelwal Buildcon Private Limited** on 01-06-2023

The creditors of Khandelwal Buildcon Private Limited, are hereby called upon to submit their claims with proof on or before 15-06-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class – homebuyers, if any, in Form CA.

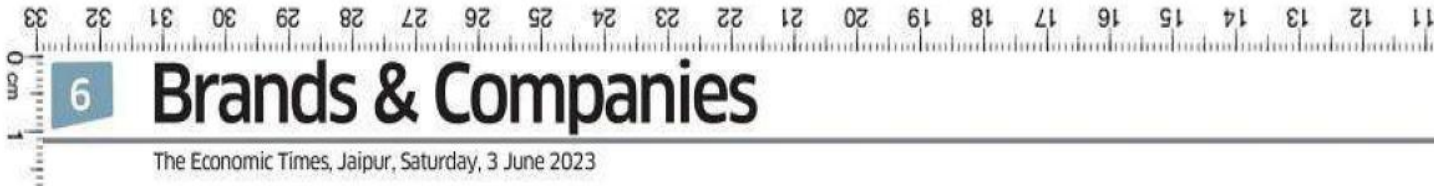
Submission of false or misleading proofs of claim shall attract penalties.



Prashant Agrawal, Interim Resolution Professional  
Khandelwal Buildcon Private Limited

Date: 02-06-2023

Place: Jaipur



# 6 Brands & Companies

The Economic Times, Jaipur, Saturday, 3 June 2023

<b>FORM A</b> <b>Public Announcement</b>	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) <b>FOR THE ATTENTION OF THE CREDITORS OF Khandelwal Buildcon Private Limited</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of Corporate Debtor	Khandelwal Buildcon Private Limited
2. Date of Incorporation Of Corporate Debtor	01/12/2006
3. Authority Under Which Corporate Debtor is Incorporated / Registered	RoC Jaipur
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U45201RJ2006PTC023403
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	171, Officer Campus Ext., Sirsi Road, Near Sanskar School, Jaipur RJ 302021 IN
6. Insolvency commencement date in respect of corporate debtor	01-06-2023
7. Estimated date of closure of insolvency resolution process	26-11-2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Prashant Agrawal, Reg No. IBB/PA-001/IP-P00053/2017-18/10127
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: F-106, First Floor, Sumer Complex, Gautam Marg, C-Scheme, Jaipur - 302001, Rajasthan Mail ID: ippagrwal@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution Professional	Address: F-106, First Floor, Sumer Complex, Gautam Marg, C-Scheme, Jaipur - 302001, Rajasthan Mail ID: kbpl.crp@gmail.com / ippagrwal@gmail.com
11. Last date for submission of claims	June 15, 2023
12. Classes of creditors, if any, under clause (c) of sub-section (5A) of section 21, ascertained by the interim resolution professional	Name the class(es) Home Buyers, if any.
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Ms. Pratibha Khandelwal IBBI Reg no: IBB/PA-002/IP-N00031/2016-2017/10068 Address: T 5/1001, Rangoli Greens, Maharana Pratap Marg, Panchyawaia, Vaishali Nagar, Jaipur - 302021 Email ID: cspratibhak@gmail.com 2. Ms. Anubha Singh IBBI Reg no: IBB/PA-001/IP-P-02794/2022-2023/14260 Address: Plot No 6, Janakpuri II Ext. Imli Phatak, Jaipur 302015 Rajasthan Email ID: anubha.singh5@gmail.com 3. Mr. Sunil Kumar IBBI Reg no: IBB/PA-001/IP-P-02607/2021-2022/14018 Address: 4/46, KCC Nagar Ajmer Road, Hanuman Mandir, Near Sector 4 Park, Jaipur 302021 Rajasthan Email ID: sunilca84@gmail.com
14. (a) Relevant Forms and (b) Details of authorized representatives are available at :	(a) Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (b) Over the IBBI Portal > IP Corner
<p>Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the <b>Khandelwal Buildcon Private Limited</b> on 01-06-2023</p> <p>The creditors of Khandelwal Buildcon Private Limited, are hereby called upon to submit their claims with proof on or before 15-06-2023 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class homebuyers, if any, in Form CA.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p> <p>Date: 02-06-2023 Place: Jaipur</p> <p style="text-align: right;">Prashant Agrawal, Interim Resolution Professional Khandelwal Buildcon Private Limited</p>	

<b>फॉर्म ए</b>	
<b>सार्वजनिक सूचना</b>	
(भारत के दिवाला और दिवालियापन बोर्ड के लिए विनियमन 6 के तहत (कॉर्पोरेट व्यक्तियों के लिए दिवालासंकल्प प्रक्रिया) विनियम, 2016)	
<b>खंडेलवाल बिल्डकॉन प्राइवेट लिमिटेड</b>	
<b>के लेनदारों के ध्यान के लिए</b>	
<b>प्रासंगिक विवरण</b>	
1. कॉर्पोरेट देनदार का नाम	खंडेलवाल बिल्डकॉन प्राइवेट लिमिटेड
2. कॉर्पोरेट देनदार को शामिल करने की दिनांक	01-12-2006
3. प्राधिकरण जिसके तहत कॉर्पोरेट देनदार शामिल / पंजीकृत है	आरओसी-जयपुर
4. कॉर्पोरेट पहचान संख्या / कॉर्पोरेट देनदार की सीमित देयता पहचान संख्या	U45201RJ2006PTC023403
5. कॉर्पोरेट देनदार के पंजीकृत कार्यालय और प्रमुख कार्यालय (यदि कोई हो) का पता	171, ऑफिसर कैम्प एक्सटेंशन, सिरसी रोड, संस्कार स्कूल के पास, जयपुर आरजे 302021 आईएन
6. कॉर्पोरेट देनदार की दिवाला प्रारंभ दिनांक	01-06-2023
7. इन्सॉल्वेंसी रिजॉल्यूशन प्रक्रिया को बंद करने की अनुमानित दिनांक	28-11-2023
8. अंतरिम रिजॉल्यूशन पेशेवर के रूप में दिवाला पेशेवर का नाम और पंजीकरण संख्या	श्री प्रशांत अग्रवाल रजि. नं. <b>IBBI/IPA-001/IP-P00053/2017-18/10127</b>
9. अंतरिम रिजॉल्यूशन पेशेवर का पता और ई-मेल, जैसा कि बोर्ड के साथ पंजीकृत है	पता: एफ-106, पहली मंजिल, सुमेर कॉम्प्लेक्स, गौतम मार्ग, सी-स्कीम, जयपुर- 302001 राजस्थान। मेल आईडी: <b>ippagrawal@gmail.com</b>
10. अंतरिम रिजॉल्यूशन पेशेवर के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	पता: एफ-106, पहली मंजिल, सुमेर कॉम्प्लेक्स, गौतम मार्ग, सी-स्कीम, जयपुर- 302001 राजस्थान। मेल आईडी: <b>kbpl.cirp@gmail.com / ippagrawal@gmail.com</b>
11. दावों को प्रस्तुत करने की अंतिम दिनांक	जून 15, 2023
12. अंतरिम रिजॉल्यूशन पेशेवर द्वारा निर्धारित धारा 21 की उपधारा (6 ए) के खंड (बी) के तहत लेनदारों की श्रेणी, यदि कोई हो	गृह खरीददारों, यदि कोई हो, का नाम बताएं
13. एक वर्ग में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए पहचाने गए दिवाला पेशेवरों का नाम (प्रत्येक वर्ग के लिए तीन नाम)	1. सुश्री प्रतिभा खंडेलवाल आईबीबीआई पंजीकरण संख्या: आईबीबीआई/आईपीए-002/आईपीए-एन00031/2016-2017/10068 पता: टी 5/1001, रंगोली ग्रीन्स, महाराणा प्रताप मार्ग, पंचायतवाला, वैशाली नगर, जयपुर - 302021 ईमेल आईडी: <b>cspratibhak@gmail.com</b> 2. सुश्री अनुभा सिंह आईबीबीआई पंजीकरण संख्या: आईबीबीआई/आईपीए-001/आईपीए-पी-02784/2022-2023/14260 पता: प्लॉट नंबर 6, जनकपुरी II एक्सटेंशन इमली फाटक, जयपुर 302015 राजस्थान। ईमेल आईडी: <b>anubha.singh5@gmail.com</b> 3. श्रीमान सुनील कुमार आईबीबीआई पंजीकरण संख्या: आईबीबीआई/आईपीए-001/आईपीए-पी-02607/2021-2022/14018 पता: 4/46, केसीसी नगर अजमेर रोड, हनुमान मंदिर, सेक्टर 4 पार्क के पास, जयपुर 302021 राजस्थान। ईमेल आईडी: <b>sunilca84@gmail.com</b>
14. (ए) प्रासंगिक रूप (बी) अधिकृत प्रतिनिधियों के विवरण उपलब्ध हैं	(ए) वेब लिंक: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (बी) IBBI Portal > IP Corner पर

इसके द्वारा सूचना दी जाती है कि नेशनल कंपनी लॉ ट्रिब्यूनल, जयपुर बेंच ने 01-06-2023 को खंडेलवाल बिल्डकॉन प्राइवेट लिमिटेड की कॉर्पोरेट दिवाला समाधान प्रक्रिया शुरू करने का आदेश दिया है।  
खंडेलवाल बिल्डकॉन प्राइवेट लिमिटेड के लेनदारों को एतद्वारा 15-06-2023 को या उससे पहले प्रमाण के साथ अपने दावों को प्रविष्टि सं. 10 के सामने उल्लिखित पते पर अंतरिम समाधान पेशेवर को प्रस्तुत करने के लिए कहा जाता है।  
वित्तीय लेनदार केवल इलेक्ट्रॉनिक माध्यम से प्रमाण के साथ अपने दावे प्रस्तुत करेंगे। अन्य सभी लेनदार व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से सबूत के साथ दावे प्रस्तुत कर सकते हैं।  
एक वर्ग से संबंधित एक वित्तीय लेनदार, जैसा कि प्रविष्टि सं. 12 के खिलाफ सूचीबद्ध है, फॉर्म सीए में, श्रेणी होमबॉयर्स, यदि कोई हो, के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए प्रविष्टि सं. 13 के खिलाफ सूचीबद्ध तीन दिवाला पेशेवरों में से अधिकृत प्रतिनिधि की अपनी पसंद का संकेत देगा।  
दावे के झूठे या भ्रामक सबूत प्रस्तुत करने पर जुर्माना लगेगा।

दिनांक- 02-06-2023  
स्थान-जयपुर

प्रशांत अग्रवाल, अंतरिम समाधान पेशेवर  
खंडेलवाल बिल्डकॉन प्राइवेट लिमिटेड